

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00358/2020**

**Tuesday, this the 8<sup>th</sup> day of September, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

C. Rajalakshmi, aged 57, W/o. S. Mohan,  
 Vagavurrai Colony, Talliar Post, Now working as  
 SPM, Surianelle. .... **Applicant**

**(By Advocate : Mrs. Sreekala T.N.)**

**V e r s u s**

1. The Chief Post Master, Thiruvananthapuram,  
 Pin – 695 001.
2. The Superintendent of Post Offices, Idukki Division,  
 Thodupuzha, Pin – 685 584. .... **Respondents**

**(By Advocate : Mr. Rajesh Sukumaran, ACGSC)**

This application having been heard on 08.09.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Heard Advocate Mrs. Sreekala T.N. appearing for the applicant and the Advocate appearing for the respondents through video conferencing.

2. The learned counsel for the applicant submits that she wants to withdraw the OA with permission to file a fresh OA. Permitted.

3. Accordingly, the OA is dismissed as withdrawn with permission to file a fresh OA, if so advised. No order as to costs.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

**“SA”**

**Original Application No. 180/00358/2020****APPLICANT'S ANNEXURES**

**Annexure A1** – True copy of the order dated 15.7.2020 issued by the 2<sup>nd</sup> respondent.

**Annexure A2** – True copy of the charge report.

**Annexure A3** – True copy of the letter submitted by the applicant dated 27.7.2020.

**RESPONDENTS' ANNEXURES**

**Annexure R1** – True copy of Memo No. ST/5-2/CADRE REST/2019 I dated at TVM-33.

**Annexure R2** – True copy of letter No. ST/5-2/CADREREST/2019 dated at Trivandrum the 3.7.2020.

**Annexure R3** – True copy of Rule 16 charge sheet vide SP, Idukki office memo No. F/Vig/Sqd/Dlg dated 23.6..2020.

**Annexure R4** – True copy of minutes of the transfer and placement committee held on 15.7.2020.

**Annexure R5** – True copy of office memo No. B1/Cadre Restructuring/DLg dated 24.7.2020.

**Annexure R6** – True copy of email dated 24.7.2020.

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